

## LOK SABHA DEBATES

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### LOK SABHA

Thursday, May 20, 1976/Vaisakha 30,  
1898 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

#### PAPERS LAID ON THE TABLE

NAGALAND EVICTION OF PERSONS IN  
UNAUTHORISED OCCUPATION OF PUBLIC  
LAND (AMENDMENT) ACT, 1976

THE MINISTER OF STATE IN THE  
MINISTRY OF WORKS AND HOUS-  
ING (SHRI H. K. L. BHAGAT): I  
beg to lay on the Table a copy of the  
Nagaland Eviction of Persons in Un-  
authorised Occupation of Public Land  
(Amendment) Act, 1976 (Hindi and  
English versions) (President's Act,  
No. 1 of 1976) published in Gazette  
of India dated the 5th March, 1976,  
under sub-section (3) of section 3 of  
the Nagaland State Legislature  
(Delegation of Powers) Act, 1975.  
[Placed in Library. See No. LT-  
10878/76].

CENTRAL EXCISE (14TH AMDT.) RULES,  
1976

THE MINISTER OF STATE IN-  
CHARGE OF THE DEPARTMENT  
OF REVENUE AND BANKING  
(SHRI PRANAB KUMAR MUKHER-  
JEE): I beg to lay on the Table a  
copy of the Central Excise (Four-  
teenth Amendment) Rules, 1976  
(Hindi and English versions) pub-  
lished in Notification No. G.S.R. 658  
in Gazette of India dated the 8th

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May, 1976, under section 38 of the  
Central Excises and Salt Act, 1944.  
[Placed in Library. See No. LT-  
10879/76].

REVIEW AND ANNUAL REPORT OF  
HINDUSTAN SHIPYARD LTD., VISAKHA-  
PATNAM, FOR 1974-75 AND ANNUAL  
ACCOUNTS OF MORMUGAO AND CAL-  
CUTTA PORT TRUSTS FOR 1974-75 AND  
1973-74 RESPECTIVELY

THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI H. M. TRI-  
VEDI): I beg to lay on the Table—

(1) A copy each of the following  
papers (Hindi and English ver-  
sions) under sub-section (1) of  
section 619A of the Companies Act,  
1956:—

(i) Review by the Govern-  
ment on the working of the  
Hindustan Shipyard Limited,  
Visakhapatnam, for the year  
1974-75.

(ii) Annual Report of the  
Hindustan Shipyard Limited,  
Visakhapatnam, for the year  
1974-75 along with the Audited  
Accounts and the comments of  
the Comptroller and Auditor  
General thereon. [Placed in  
Library. See No. LT-10880/76].

(2) A copy each of the following  
papers (Hindi and English ver-  
sions) under sub-section (2) of  
section 103 of the Major Port Trusts  
Act, 1963:—

(i) Annual Accounts of the  
Mormugao Port Trust for the  
year 1974-75 and the Audit Re-  
port thereon. [Placed in  
Library. See No. LT-10881/76].